NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.64/(MAH)/2002 CA No. 124/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mr. Gopal Raheja

V/s.

M/s. Asiatic Properties Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

R. R. Bhonsule 1/b K. D. Abhicherder

Sya Astable &

Mr. Sagar Chogre

mr. Suya Arshirlde l

ils m/s. Harioni x Co

the Prop Perp 9 and 10.

Rashar/septe

Raghan Gepte ilb Weder Ghandy & Co. for Pospondent Nov 260L

To Conti

ORDER MA-124/14 in TCP 64/2002

- 1. The Learned Counsel of both the parties are present.
- 2. They have stated that by consent the matter be adjourned.
- 3. Therefore, adjourned to **7th July,2017**. Date is intimated to both the parties.

Sd/-

Dated:03.05.2017

M.K. Shrawat Member (Judicial)